

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : CP/54/2017
NAME OF THE PETITIONER(S) : EXPRESSO HOME APPLIANCES LTD
UNDER SECTION : 14(1)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Gaurav Kumar
9884464317

PCS

[Signature]

ORDER

Shri Gaurav Kumar, PCS, representing the applicant present. Report of the ROC is awaited. Time extended at request. Put up on 01.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)